

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22281/2020

(Arising out of impugned final judgment and order dated 27-05-2019 in CRLA No. 1232/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAJ GOPAL SINGH VERMA & ANR.

Respondent(s)

(IA No.114198/2020-CONDONATION OF DELAY IN FILING and IA No.114201/2020-EXEMPTION FROM FILING O.T. and IA No.114199/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 14-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. V.K. Shukla, Sr. Adv.

Mr. Adarsh Upadhyay, AOR

Mr. Amit singh, Adv.

Mr. Amol Chitravanshi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is granted.

Delay condoned.

Leave granted.

Tag with Criminal Appeal No. 477 of 2020.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)